

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (AS ON 01.01.2013)

SERVICE: ICLS

NAME OF THE OFFICER (IN FULL): Vadlapudi Annapurna DESIGNATION: ASST. OFFICIAL LIQUIDATOR DATE OF BIRTH: 06-04-1965

MINISTRY/DEPARTMENT/OFFICE: O/O. OFFICIAL LIQUIDATOR, HIGH COURT OF AP, M.C.A. GRADE PAY: ₹. 5,400/= PRESENT PAY: ₹. 18,500/-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property-housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased.	*Present value	If not in own name, state in whose name held and his/her relationship to the Government servant.	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks.
1. R.R. District, Mansoorabad Village Hyderabad-500 068	Plot No. 192, S.E. Park. Built in House consists of 625 Sq.Ft. in 150 Square Yards.	Acquired at a cost of ₹. 2,70,000/= during 1995.	₹.12,00,000/= approximately.	Held by me together with my spouse Sri Vadlapudi Markandeya	By Purchase from M/sRainbow constructions (P.S. Firm), availing loan from LIC Housing Finance Ltd.	₹. 2,000/= per month (since Sept., 2012)	Earlier parents resided Prior intimations were given before purchase of both properties under Rule 18(2) of CCS (Conduct) Rules, 1964.
2. R.R. District, Saroornagar Mandal, Kothapet, Hyderabad-500 035	Flat No. 402, SVCV Apartments, about 900 Sq. Ft., exclusive of common area	Acquired at a cost of ₹. 13,00,000/= during 2007.	₹.25,00,000/= approximately.	Held by me together with my spouse Sri Vadlapudi Markandeya	By Purchase from M/s S.V. Constructions (P.S. Firm), availing loan from M/s. Canara Housing Finance Ltd.	Nil - As Self occupied	

SIGNATURE: V. Annapurna

Date: 07-01-2013